NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Sathyagameth Counsel for Petitioners
Goari. V. V. S. Marquadui, par For RESPONDENTS.
For
M/S FAMORIT & SHANKAR.

ORDER

Shri S Sathyaganesh, counsel for petitioners present. Ms S Manjula Devi, representing counsel on record for respondents present. Since both the senior counsels on record could not attend the Tribunal today due to personal inconvenience, time enlarged at request. Put up on 06.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)